

बादशाह खान के भारत खनन के दौरान भाषण

2968. श्री रामगोपाल शालवाले : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने बादशाह खान द्वारा भारत में उनके दोरे के दौरान दिये गये भाषणों का संग्रह किया है और उनकी जांच की है;

(ख) यदि हां, तो क्या यह सच है कि बादशाह खान ने अपने भाषणों में यह कहा था कि बहुमत वाला समाज साम्प्रदायिक दंगों के लिये उत्तरदायी है;

(ग) क्या यह भी सच है कि सरकारी रिपोर्ट के अनुसार 90 प्रतिशत दंगे अल्पसंख्यक समाज द्वारा कराये गये है; और

(घ) यदि हां, तो इस संदर्भ में बादशाह खान के भाषणों के प्रति सरकार की क्या प्रतिक्रिया है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बिद्या चरण शुक्ल) : (क) सरकार ने बादशाह खान के भारत के दोरे के समय उनके द्वारा दिये गये भाषणों की प्रेम रिपोर्टों का देखा है।

(ख) तथा (ग). जी नहीं, श्रीमान्।

(घ) प्रश्न नहीं उठता।

Finalisation of Seniority List of Cadres of erstwhile Pepsu State

2969. SHRI GURCHARAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Joint Seniority list of some of the Cadres coming from the erstwhile Pepsu State has not been finalised yet although this State was merged on the 1st November, 1956 and a period of more than thirteen years has elapsed; and

(b) if so, the name of the cadre and how long it will take to finalise the Seniority List so that the future of these employees is not Jeopardised?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI

VIDYA CHARAN SHUKLA) : (a) and (b). The joint seniority lists of the Punjab Educational Service Class II and Class III and of the Personal Assistants and Stenographers of the Punjab Civil Secretariat have not yet been finalised.

Finalisation of the joint seniority list of Punjab Educational Service Class II and Class III may take some more time as some representations against the provisional lists are still awaited from the State Government.

In the case of Personal Assistants and Stenographers the State Government have been asked to prepare the joint seniority list on the basis of accepted equations of posts. Efforts are being made to have the matter finalised early.

Withholding of Applications of Scheduled Caste/Scheduled Tribe Employees in CBI for Higher Jobs in other Departments

2970. SHRI SURAJ BHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the applications of the Scheduled Caste and Scheduled Tribe employees working in the Central Intelligence Bureau for higher posts in other departments including those for the U.P.S.C. examinations are not forwarded to the authorities concerned;

(b) if so, the reasons therefor;

(c) the number of such applications of Scheduled Caste/Scheduled Tribe and other employees, separately, which were forwarded and withheld during the last year;

(d) whether Govt. propose to revise the old instructions, if any, on the subject so that such applications of the Scheduled Caste/Scheduled Tribe employees are not withheld and they are given opportunities to improve their service career; and

(e) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). Applications of employees belonging to the scheduled caste and Scheduled Tribes